

SPECIAL BENCH
COURT - I

O-218

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/685(KB)2020
IA(I.B.C)/1077(KB)2023, IA(I.B.C)/1475(KB)2023,
IA(I.B.C)/379(KB)2023, RST.A (IBC)/4(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15TH APRIL 2024

IN THE MATTER OF	MARYN INDUSTRIES PRIVATE LIMITED
UNDER SECTION	IBC SECTION 59

Appearances (via video conferencing/physically)

For the Applicant

Mr. K. Thaker, Adv.

Mr. Suryaneel Das, Adv.

Mr. Aditya Mondal, Adv.

Ms. Pallavi Ray, Adv.

Mr. Chiranjit Pal, Adv.

ORDER

1. Ld. Counsel for the applicant present.
2. Post this matter before regular Bench on **14.06.2024**.

**D. ARVIND
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**